NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/5/2016

NAME OF THE PETITIONER(S)

: FIRST CITY INVESTMENTS LTD

NAME OF THE RESPONDENT(S)

: LOVEDALE SPAS (I) LTD + 3

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

Fracticing Company Sebetary

Counsel for the petitiones

FOR T.M.NAIDU & CO.

ADVOCATES,

HARISH CHOWDHARY, T COUNSEL FOR RESPONDENTS.

ORDER

Shri T M Vijay Prasad, PCS, representing both the parties present. Shri Harish Chowdhury, counsel for petitioner submitted that they have filed rejoinder on 11.11.2016 by serving a copy to the other side and reported ready for submitting arguments. Counsel for respondents sought time for filing reply. Time extended for filing sur rejoinder, if any, by serving a copy of the same to the other side, before the next date of hearing. The matter is posted for final hearing. Put up on 12.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)